

16, 17, 18, 19

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 73, 74 and 76/2017 with C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017**

Name of the Company: Sanil Sahu & Ors.
V/s.
Vishwa Organics Pvt Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Adv. Vaibhavi Nanavati	Advocate	Orig. Petitioner	<u>V.A. Nanavati</u>
2.	Adv. Prachiti Shah	Advocate	Orig. Petitioner	<u>Prachiti</u>


ORDER

Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah present for Original Petitioners. None present for Original Respondents.

Original Respondents shall file reply in IA 74/2017 within two weeks after serving a copy in advance to the original Petitioner.

List IA 74/2017 for hearing on 18.09.2017.

List other pending IAs and main CP after the disposal of IA 74/2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of August, 2017.